

troller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. see No. LT 6317/94]

- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Modern Food Industries (India) Limited, New Delhi, and the Ministry of Food Processing Industries for the year 1994-95.

[Placed in Library. see No. LT 6318/94]

**Memorandum of Understanding  
between**

**North-Eastern Electric Power Corporation Ltd.  
and Ministry of Power for 1994-95 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Memorandum of Understanding between the North Eastern Electric Power Corporation Limited and the Ministry of Power for the year 1994-95.

[Placed in Library. see No. LT 6319/94]

- (2) Memorandum of Understanding between the Power Finance Corporation Limited and the Ministry of Power for

the year 1994-95.

[Placed in Library see No. LT 6320/94]

- (3) Memorandum of Understanding between the National Hydroelectric Power Corporation Limited and the Ministry of Power for the year 1994-95.

[Placed in Library see No. LT 6321/94]

**14.32 ½ hrs.**

**STANDING COMMITTEE ON  
COMMERCE**

**Eighth Report**

[English]

SHRI PAWAN KUMAR BANSAL (Chandigarh): I beg to lay on the Table a copy of the Eighth Report (Hindi and English versions) of the Department-Related Parliamentary Standing Committee on Commerce, on Coffee.

MR. SPEAKER: The House stands adjourned to meet again at 3.30 pm.

**14.33 hrs.**

*The Lok Sabha then adjourned till Thirty Minutes past Fifteen of the Clock*

**15.36 hrs.**

*The Lok Sabha re-assembled after Lunch at Thirty-Six Minutes past Fifteen of the Clock*

(SHRI SHARAD DIGHE *in the Chair*)